

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 20080- JK (LD) of 2025

DATED: - 19 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 19.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.20080 - JK (LD) of 2025 dated 19.12.2025

S.No.	Titled	OIC
1	WPC No. ___/2025 titled Yasir Mustafa Khoja Vs Union of India and Ors	Shri Murtaza Ahmad DYSP PID No. EXK-952273 of CID CI Kashmir
2	WPC No. ___/2025 titled Ghulam Rasool Baba Vs Union of India and Ors	
3	WPC No. 2192/2025 titled Durafshan Yousuf and Ors Vs Union of India and Ors	Shri Muzaffar Ahmad DYSP Hqrs PID NO. EXK 952281 of CID SB Kashmir
4	O.A No. -/2025 Umer Naseer Pir V/S UT of J&K and Others. (Service matter)	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
5	OA No. 1922/2025 titled Sartaj Ahmad Khan Vs UT of J&K and Ors	Shri Khalid Ashraf DYSP Hqrs CID CI Jammu
6	HCP No. 165/2025 titled Rahil Gangotra Vs UT of J&K and Ors	Shri Vikram Singh SDPO City North Jammu
7	TA No. 8032/2021 SWP No. 145/2011 titled Rashpaul Singh Vsd UT of J&K and Ors	Shri Mushtaq Ahmad ARP84141 Staff Officer to DIF RP Range Hqrs Rajouri
8	WPC No. ___-/2020 titled Titar Hussain and Ors Vs UT of J&K and Ors	Shri Gurmeet Singh SDPO R.S Pura Jammu

Message

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